

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 30
Dated Guwahati, the 22nd May, 2024

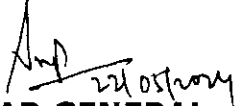
In partial modification of this Registry's Notification No.30 dated 21.3.2023 Hon'ble the Chief Justice has been pleased to allow this Registry henceforth, to list the Matrimonial appeals/matters arising from the orders and judgments of the Family Courts before the **Hon'ble Special Division Bench**.

However matrimonial appeals/matters arising from the orders and judgments of the district Courts other than the Family Courts may be continued to be listed before the Bench of Hon'ble Single Judge (Civil Bench-I) as per the Registry's earlier Notification No.30 dated 21.3.2023

By Order,
(Sd/-S. K.Poddar)
REGISTRAR GENERAL
Dated: 22nd May, 2024

Memo No. HC.III-35/2013/2069 – 89/G,
Copy to:

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The President/Secretary, All Assam Lawyers Association, Guwahati.
9. The President/Secretary, Lawyers Association, Guwahati.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Director, Law Research Institute, Gauhati High Court
12. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
13. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
18. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati
21. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL
22/5/2024
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